

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

4. IA-1815/2024 in C.P.(IB)/3106(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES: Ultratech Cement Ltd
Vs
Darshan Developers Pvt. Ltd.

SECTION: 9, 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Gaurav Joshi, Ld. Sr. Counsel a/w Mr. Malhar Zatakia i/b Crawford Bayley & Co., Ld. Counsel for Respondent No. 44 (Menta Capital Ltd.) present. Mr. Ankit Paleja, Mr. Nikhil Kaul, Ld. Counsel for the Respondent present. Counsel for the RP not present.
2. List this matter on 10.06.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)